

(a) whether China's recently notified regulations making it mandatory for all makers of PC to install a software filter from July 1, 2009, have evoked reactions in China and abroad over cyber security and internet freedom concerns;

(b) whether China has sought to defend the move as a safety measure to enable parents to block their children from watching inappropriate contents; and

(c) the implications this move would have on major brands of PCs sold in India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT) : (a) and (b) It has been reported in the media that Ministry of Industry and Information Technology, China has issued a circular in May 2009 which states that as part campaign to restore the Internet from a state of vulgarity and to avoid unhealthy information on the Internet from influencing and hurting the youth, a software called "Green Dam-Youth Escort Internet filtering software" shall be pre installed in all computers produced or imported, before sale in China. Industry associations and Governments of USA and European Union have urged China to reconsider this directive. It is also reported that this move is presently delayed.

(c) The proposed regulation of China will have no implications on the Personal Computers made and sold in India, However, the due precaution in general would be taken for preventing loading of such software on Personal Computers made in China and sold in India.

Services of Telephone Exchange

3526. SHRI VARINDER SINGH BAJWA : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether his Ministry is aware that MTNL, Delhi officials are very indifferent and negligent in the matter of refunding security in the event of surrendering of telephones;

(b) the number of telephone connections surrendered in April, 2008 in Janak Puri area, the time taken for actually disconnecting, forwarding the refund papers to the accounts branch and time taken by accounts branch in actually issuing refund orders;

(c) whether it is a fact that communications received by accounts section about making underpayment of security have remained unanswered for months;

(d) if so, the reasons therefor; and

(e) the action proposed against delinquent staff for inefficiency?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT) : (a) to (e) The information is being collected and will be laid on the Table of the House.

Land for Telegraph Offices

3527. SHRI SYED AZEEZ PASHA : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government would furnish the details of vacant lands at Delhi and other State capitals earmarked for Telegraph offices; and

(b) in what manner BSNL is intending to use these lands specifically allotted and earmarked for Telegraph offices because company is closing the Telegraph Services?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT) : (a) Sir, details of vacant Lands of BSNL and MTNL at Delhi and other State Capitals, originally earmarked for Telegraph Offices, are as under :-

Name of PSU	Name of Capital	Locations
BSNL	Delhi	Rohini Sector-14
		Rohini Sector-03
		Shakur Basti Transport Centre
		Dilshad Garden
		Mukherji Nagar
		Bangla Sahib Marg
	Chennai	Marimalai Nagar
	Sathangadu	
	Madhavaram	
MTNL	Delhi	Bangla Sahib Marg

There is no vacant land of BSNL for Telegraph Offices in any State Capitals except at Delhi and Chennai.

In MTNL Delhi one plot measuring 1.141 acres was allotted near Bangla Sahib Marg, New Delhi by Ministry of Urban Development for construction of a building for International Telegraph/Telephone office, which was cancelled by Ministry of Urban Development. MTNL has taken up the case through Department of Telecom (DOT) for restoration of the same.

In MTNL Mumbai, no vacant land is earmarked for telegraph offices.

(b) The vacant lands of BSNL at Delhi are proposed to be used as follows :

- * International Long Distance (ILD) Gateway Exchange for routing of all International voice, Data and other Traffic.
- * For Lawful Interception of Monitoring (LIM) Systems.
- * For Multiprotocol Level Switching (MPLS) Node/MNGT Nodes.
- * For installing New Technology Switches.
- * For KU Band Satellite Service Hub for providing services to countrywide customers.
- * For making Transmission Centre for Next Generation Network.

- * Monitoring and Analysis Centre for “Network Operation Control Centre (NOCC)” for monitoring and analyzing the Satellite Media from Indian Soil by Telecom Operators, Broadcasters, Defence Agencies, Internet Service Providers etc.
- * The Administrative offices required to maintain the services.

The vacant lands of BSNL at Chennai are proposed to be used as follows :

- * For setting up a Customer Service Centre and for accommodating the Divisional Engineer/Sub Divisional Engineer (External) Office which are currently functioning in a nearby rented buildings.

As on date, BSNL does not have any plan to close Telegraph Services.

MTNL, Delhi intends to install telephonic equipments for new bandwidth intensive services, *e.g.* IPTV, Broadband, VOIP, Video etc.

Recharge Vouchers

3528. SHRI JAI PRAKASH NARAYAN SINGH : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether any complaint was received by DOT regarding some telecom operators printing more recharge vouchers than it is accounted for in its accounts to avoid the payment of revenue share on this amount to Government;
- (b) if so, the name and details thereof; and
- (c) the action taken by DoT to recover its losses from these companies and the penalty being imposed on the companies for deviating from licencing conditions?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT) : (a) and (b) Yes, Sir. A complaint has been recieved against Bharti Airtel in this regard.

- (c) This is a subject matter of the special audit being conducted for the telecom operators. The report is awaited.

Reporting and Accounting System

3529. SHRI JAI PRAKASH NARAYAN SINGH : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that TRAI had recently asked the DoT to introduce new reporting and accounting system for telecom companies to declare both their consolidated and stand alone revenues from different business streams;
- (b) if so, the details and the action taken by DoT in the matter; and
- (c) if not, the reasons therefor?